

(c) to (f). Yes, Sir. All the children selected under NSTC scheme of the Sports Authority of India are put through intensive coaching camps during summer and winter vacations. The children of the SAI adopted schools that remain closed for vacations during summers attend the camp at that period and the children of the schools which have long break in winters attend the camp at that time.

[*Translation*]

**Allotment of Forest Land to SC/ST's  
in M.P.**

222. SHRI KAMMODILAL JATAV : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) the total area of land in hectares with the Forests Department of Madhya Pradesh;

(b) the area of land in the possession of SC/ST's in Madhya Pradesh; and

(c) whether it is proposed to allot the forest land to SC/ST's and if not the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) to (c). The details are being collected from the State Government of Madhya Pradesh.

[*English*]

**Allotment of Forest Land in Kerala**

223. PROF. P.J. KURIEN : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Central clearance has been given for the grant of title to the settlers on forest land in Kerala who settled on this land during a certain period;

(b) if not, the reasons for delay; and

(c) the time by which it is likely to be cleared ?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL) :

(a) to (c). Consideration of the proposal of the State Government of Kerala to divert 28588.15 ha. of forest land for assignment to the occupants has been kept pending in view of the orders of the Kerala High Court staying all proceeding for assignment of forest land in Idukki District. The proposal can be considered further only after getting final decision of the Kerala High Court.

**Provision of Safe Drinking Water to  
Problem Villages**

224. SHRI V. SOBHANADREE-SWARA RAO : Will the Minister of AGRICULTURE be pleased to state :

(a) whether there are large number of villages in Andhra Pradesh and Rajasthan which are suffering from Fluorosis;

(b) if so, the number of such villages identified in Andhra Pradesh;

(c) the number of villages identified as problem villages provided with safe drinking water;

(d) the likely date by which the remaining problem villages will be provided with safe drinking water; and

(e) the steps taken/suggested by the Technology Mission to the State Governments to tackle the fluorosis/excess florine problem in drinking water ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) So far 1079 villages have been identified as suffering from excess fluoride problem in Andhra Pradesh.

(c) 88706 problem villages have been covered fully and 52160 problem villages partially with the facilities of safe drinking water out of 161722 identified problem villages in the country.

(d) It is envisaged to cover all the remaining problem villages with safe drinking water facilities by March, 1980.

(e) Under National Drinking Water Mission, there is a sub-mission on "Control of fluorosis" to tackle the problem of excess

fluoride. Under this sub-mission, the following activities have been taken up :

- (i) A Fluorosis Control Cell has been constituted in All India Institute of Medical Sciences, New Delhi. The Control Cell is conducting fluorosis awareness camps in various States. So far, 8 such camps have been conducted in the States of Gujarat, Andhra Pradesh, Haryana, Karnataka, Maharashtra and Tamil Nadu.
- (ii) The States have been advised to provide alternative sources of safe drinking water in the affected villages falling which domestic and community defluoridation plants should be installed.
- (iii) Technology packages for removal of excess fluoride and engineering packages for defluoridation plants have been developed.
- (iv) Five demonstration defluoridation plants have been set up in various States.
- (v) An action Plan has been drawn up to instal 130 defluoridation plants in various States/UTs.
- (vi) NGO/Voluntary Agency have been involved to carry social communication messages to people.

#### Coaching Camp for Shooting

225. SHRI BIRENDRA SINGH RAO : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether a coaching camp in the shooting disciplines was held in New Delhi in April/May, 1988 to train shooters to enable them to participate in the next Olympics and Asiad;

(b) the expenditure incurred by the N.I.S. in holding the camp;

(c) whether the names of the boys/girls who qualified for the Olympics in the test were recommended by the National Shooting Federation, the NIS and the I.O.A. to the Ministry, Department of Youth Affairs and Sports for sending to Bologna (Italy) and Moscow for further

International competition for final selection for Olympics; and

(d) the action taken by the Ministry on the recommendation of the Indian Olympic Association and the NIS to send the selected competitors to these International meets ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI MARGARET ALVA) : (a) Yes, Sir.

(b) About Rs. 2,11,411.

(c) and (d). Yes, Sir. Since none of the shooters recommended by National Rifle Association of India, Indian Olympic Association and Sports Authority of India, fulfilled the selection criteria laid down by Government, they were not permitted to participate in the UIT World Cup.

#### School Food Programme in Maharashtra

226. SHRI PRATAPRAO B. BHOSALE : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) whether the Government of Maharashtra has started a School Food Programme;

(b) if so, whether Union Government propose to offer subsidy to enable the State Government to expand the programme covering more number of beneficiaries;

(c) if so, the details thereof; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI L.P. SHAHI) : (a) to (d). Information has been called for from the Government of Maharashtra.

#### Strength of SC/ST Employees in NALCO

227. SHRI ANADI CHARAN DAS : Will the Minister of STEEL AND MINES be pleased to state :